

# HIGH COURT OF CHHATTISGARH : BILASPUR

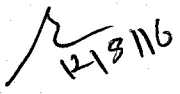
## ORDER

No. 582/Confdl./2016  
II-2-90/2001(Pt.III)

Bilaspur, dated the 12 August, 2016

Shri Ajay Singh Rajput, Member of Lower Judicial Service, presently posted as Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur, who has been promoted and appointed as District Judge (Entry Level) in officiating capacity by the State Government vide its order/endt. bearing no. 7169/2079/XXI-B/C.G./2016 dated 30.07.2016, is appointed as Additional Director, Chhattisgarh State Judicial Academy, Bilaspur in the Establishment of the High Court from the date he assumes charge of his office.

BY ORDER OF THE HIGH COURT

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 583/Confdl./2016  
II-2-90/2001(Pt.III)

Bilaspur, dated the 12 August, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (13) Shri Ajay Singh Rajput, Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur for information and compliance. He is directed to take charge on or before 16<sup>th</sup> August, 2016.

Contd...2/-

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- (14) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (15) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (16) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (17) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (18) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (20) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (21) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (22) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (23) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL